


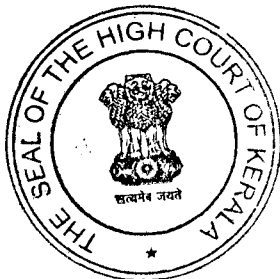
**GENERAL TRANSFERS, 2019 – TRANSFER & POSTING OF JUDICIAL OFFICERS****I. DISTRICT JUDGES**


Sl.No.	Name and Designation	Proposed Station
1	Dr.Kauser Edappagath, District Judge, Ernakulam	Extension
2	Smt.K.P.Indira, District Judge, Palakkad	Extension
3	Shri A.Haris, Enquiry Commissioner & Special Judge/Addl. District Judge-II, Thrissur	Addl.District Judge-I, Thalassery
4	Shri K.Byjunath, Enquiry Commissioner & Special Judge, Thalassery	Special Judge [SC/ST(POA) Act cases], Mannarkkad
5	Shri Harikumar N, Addl.District Judge-I /Addl.MACT, Pathanamthitta	Additional District Judge-V/ Addl.MACT, Kollam
6	Shri E.C.Harigovindan, Addl.District Judge-II/ Addl.MACT, Palakkad	Additional District Judge/ MACT, Irinjalakkuda
7	Shri T.P.Suresh Babu, University Appellate Tribunal/Addl.District Judge-III, Thiruvananthapuram	Judge, Family Court, Tirur
8	Shri Johnson John., Addl.District Judge-V/Addl.MACT, Thiruvananthapuram	Addl.District Judge-II (Sooryanelly cases)/Addl.MACT, Kottayam
9	Shri P.P.Saidalavi, Forest Tribunal/Addl.District Judge-II, Kozhikode	Addl.District Judge-II/ Addl.MACT, Palakkad
10	Shri K.Ananthakrishna Navada, Judge, Family Court, Thrissur	Forest Tribunal/ Addl.District Judge-II, Kozhikode
11	Shri Balakrishnan K.K., MACT/Addl.District Judge, Tirur	Enquiry Commissioner & Special Judge, Thalassery
12	Shri Sanilkumar K., Special Judge (Sooryanelli Cases)/ Addl.District Judge-II, Kottayam	Special Judge (SPE/CBI), Thiruvananthapuram



  
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Sl.No.	Name and Designation	Proposed Station
13	Shri Gopakumar G., MACT/Addl.District Judge, Irinjalakkuda	Addl.District Judge-I, Kottayam
14	Shri Vincent Charley V., MACT, Manjeri	Extension
15	Shri Anilkumar K., Addl.District Judge-III/Addl.MACT, Alappuzha	Addl.District Judge-I/ MACT, Thodupuzha
16	Shri Krishnakumar N.R., Judge, Family Court, Kannur	Extension
17	Shri Nazar J., Special Judge(SPE-CBI), Thiruvananthapuram	Addl.District Judge-I/ Addl.MACT, Pathanamthitta
18	Smt.Cijimol Kuruvilla, Tribunal for Local Self Government Institutions, Thiruvananthapuram	Special Judge [SC/ST(POA) Act Cases], Manjeri
19	Smt Sreedevi V.G., Addl.District Judge- IV/ Addl.MACT, Thodupuzha	Addl.District Judge-IV/ Addl.MACT, Palakkad.
20	Shri Rajeew K.S., Addl.District Judge-III/ Addl.MACT, Thalassery	MACT, Alappuzha
21	Shri Anishkumar P.V., Judge, Family Court, Thiruvananthapuram	Addl.District Judge-III/ Addl.MACT, Thodupuzha
22	Shri Ajikumar S., Wakf Tribunal/ Addl.District Judge- VI, Ernakulam	Extension
23	Shri Anil K.Bhaskar, Addl.District Judge-V/Addl.MACT, Palakkad	Extension
24	Shri.Tomi Varghese, Addl.District & Sessions Judge, Neyyattinkara	Addl.District Judge-II/ Addl.MACT, Manjeri



  
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Sl.No.	Name and Designation	Proposed Station
25	Smt.P.N.Seetha, Addl District Judge for the trial of cases relating to atrocities towards women and children, Thiruvananthapuram	Addl.district Judge-III/ Addl.MACT, Alappuzha
26	Shri Soman K., Addl.District Judge-V/ Addl.MACT, Kozhikode	Extension
27	Shri.Baiju C.K., Judge, Family Court, Tirur	Judge, Family Court, Thrissur
28	Shri Seshadrinathan N., Addl.District Judge-VII/Addl.MACT, Ernakulam	Extension
29	Shri Hari R Chandran, Special Judge [SC/ST (POA) Act cases], Manjeri	Special Judge [SC/ST(POA) Act cases], Kottarakkara

**CHANGE IN SAME STATION IN ACCORDANCE WITH SENIORITY**

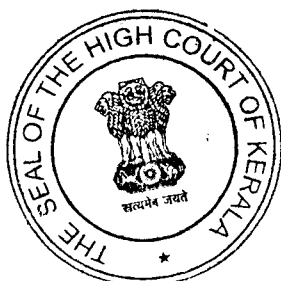
Sl.No.	Name and Designation	Proposed station
1	Sri.P.N.Vinod, Addl.District Judge-I/ Addl.MACT, Thalassery	Addl.District Judge-III/ Addl.MACT, Thalassery
2	Smt.P.Mayadevi, Addl.District Judge-I, Kottayam	Motor Accidents Claims Tribunal, Kottayam
3	Sri.A.V.Narayanan, Addl.District Judge-II/ Addl.MACT, Manjeri	Addl.District Judge-I/ Addl.MACT, Manjeri




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II. SUB JUDGE/CJMs


Sl.No.	Name and Designation	Proposed station
1	Smt.Sujayamma V.B., Chief Judicial Magistrate, Thrissur	Chief Judicial Magistrate, Kottayam
2	Shri. Ijas A., Chief Judicial Magistrate, Kottayam	Chief Judicial Magistrate, Ernakulam
3	Smt.Bharathi S., Chief Judicial Magistrate, Ernakulam	Chief Judicial Magistrate, Thrissur
4	Shri Philip Thomas, Secretary, DLSA, Kasaragod	Additional Sub Judge, Kottayam
5	Shri Mujeeb Rahiman C., Addl.Sub Judge-II, Thrissur	Sub Judge, Hosdurg
6	Shri Thankachan K.P., Principal Sub Judge, Kottayam	Additional Chief Judicial Magistrate (Chit cases), Thrissur
7	Smt.Saleena.V.G. Nair, Addl.CJM (MP/MLA), Ernakulam	Principal Sub Judge, Kollam
8	Sri V.Satheesh Kumar, Deputy Registrar, Kerala Lok Ayukta, Thiruvananthapuram	Extension
9	Smt.Titty George, Sub Judge, Hosdurg	Secretary, DLSA, Kottayam
10	Shri Anilkumar K.P., Principal Sub Judge, Thalassery	Extension
11	Shri Harikumar K.N., Sub Judge, Chavakkad	Sub Judge, Thodupuzha
12	Shri Shibu M.P., Principal Sub Judge, Ernakulam	Extension
13	Shri Prakashan P.T., Sub Judge, Kasaragod	Additional Sub Judge-II, Thrissur



  
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Sl.No.	Name and Designation	Proposed station
14	Shri Jayakrishnan R., Secretary, DLSA, Pathanamthitta	Additional Chief Judicial Magistrate, Thiruvananthapuram
15	Sri Bilkul G.R., Addl.Sub Judge, Kottayam	Secretary, DLSA, Pathanamthitta
16	Shri Dinesh C.R., Addl.Sub Judge-III, Ernakulam	Additional Sub Judge-II, Kozhikode
17	Shri Sunil K.P., Sub Judge, Thodupuzha	Additional Chief Judicial Magistrate (MP/MLA), Ernakulam
18	Smt Saima P.S., Principal Sub Judge, Kollam	Sub Judge, Pathanamthitta
19	Smt.Usha Nair, Sub Judge, Pathanamthitta	Sub Judge, Karunagappally
20	Shri Varghese T.G., Principal Sub Judge, Thiruvananthapuram	Principal Sub Judge, North Paravur
21	Shri Vishnu K., Addl.Sub Judge-II, Ernakulam	Sub Judge, Cherthala
22	Shri Suresh T.K., Addl.Chief Judicial Magistrate, Thiruvananthapuram	Principal Sub Judge, Thiruvananthapuram (Extension)
23	Shri Unnikrishnan A.V., Sub Judge, Vadakara	Secretary, DLSA, Kasaragod
24	Shri Rajesh G., Addl.Sub Judge-II, Kozhikode	Additional Sub Judge-II, Thiruvananthapuram
25	Shri Binu P.S., Addl.Chief Judicial Magistrate (Chit Cases), Thrissur	Additional Sub Judge-I, Ernakulam
26	Smt.Aaj Sudarsan, Addl.Sub Judge-I, Ernakulam	Sub Judge, Chavakkad
27	Shri Joseph P.S., Addl.Sub Judge-II, Thiruvananthapuram	Sub Judge, Kasaragod
28	Smt Fathima Beevi A., Sub Judge, Karunagappally	Additional Sub Judge-II, Ernakulam
29	Shri.Ramesh Kumar S, Addl.Sub Judge, North Paravur	Additional Sub Judge-III, Ernakulam



  
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**CHANGE IN SAME STATION IN ACCORDANCE WITH SENIORITY**

Sl.No	Name and Designation	Proposed station
1	Shri.Sudeep S., Secretary, DLSA, Kottayam	Principal Sub Judge, Kottayam
2	Shri.T.Sanju, Principal Sub Judge, North Paravur	Additional Sub Judge, North Paravur
3	Shri.Ramesan M., Sub Judge, Cherthala	Sub Judge, Vatakara

**III. MUNSIFF-MAGISTRATES**


Sl.No.	Name and Designation	Proposed Station
1	Shri.Rajesh R., Judicial Magistrate of First Class-II, Kollam	Judicial Magistrate of First Class, Kayamkulam
2	Smt Vani K.M., Judicial Magistrate of First Class-I, Thrissur	Judicial Magistrate of First Class-I, Aluva
3	Shri Biju Kumar C.R., Munsiff, Kayamkulam	Judicial Magistrate of First Class, Varkala
4	Shri Reno Francis Xavier T., Judicial Magistrate of First Class-I, Aluva	Judicial Magistrate of First Class-I, Kottayam
5	Smt Roshun Thomas, Judicial Magistrate of First Class-I, Kanjirappally	Judicial Magistrate of First Class-I, Thodupuzha
6	Shri Deepu C., Judicial Magistrate of First Class, Kayamkulam	Principal Munsiff, Ernakulam
7	Smt Nishi P.S., Judicial Magistrate of First Class, Kunnamangalam	Principal Munsiff, Thrissur



  
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Sl.No.	Name and Designation	Proposed Station
8	Shri Baiju T.D., Judicial Magistrate of First Class-I, Kollam	Munsiff, Kayamkulam
9	Shri Suresh Kumar R., Munsiff, Kottarakkara	Judicial Magistrate of First Class-I, Pathanamthitta
10	Shri Ramu Ramesh Chandra Bhanu, Munsiff, North Paravur	Principal Munsiff, Kannur
11	Shri.Suraj S., Judicial Magistrate of First Class, Chalakkudy	Principal Munsiff, Kozhikode-II
12	Shri Sirajudheen P.A., Munsiff, Chalakkudy	Judicial Magistrate of First Class, Pala
13	Shri Krishnakumar K., Principal Munsiff, Kozhikode-I	Munsiff, Chavakkad
14	Smt Sini S.R., Munsiff, Adoor	Judicial Magistrate of First Class, Ettumanoor
15	Shri Sudheeshkumar S., Addl.Munsiff (RCC), Ernakulam	Extension
16	Smt. Manju V., Judicial Magistrate of First Class, Perumbavoor	Extension
17	Smt Viveeja Raveendran, Judicial Magistrate of First Class-II Mavelikkara	Judicial Magistrate of First Class-IV, Thiruvananthapuram
18	Shri Shibu Daniel, Judicial Magistrate of First Class (Temp.), Kakkanad	Munsiff, Chalakkudy
19	Smt Jalajarani M.T., Judicial Magistrate of First Class, Vadakara	Munsiff, Manjeri
20	Shri Shyjal M.P., Addl.Munsiff, Palakkad	Judicial Magistrate of First Class-I, Manjeri



  
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Sl.No.	Name and Designation	Proposed Station
21	Shri Pradeep P., Principal Munsiff, Kannur	Judicial Magistrate of First Class-II, Palakkad
22	Smt.Baveenanath K.S., Judicial Magistrate of First Class, Ambalappuzha	Judicial Magistrate of First Class, Thiruvalla
23	Smt.Sreeja V., Addl.Munsiff-III, Thrissur	Judicial Magistrate of First Class-III, Kannur
24	Shri Antony M.C., Judicial Magistrate of First Class-I, Kannur	Munsiff, Hosdurg
25	Shri Suresh P.M., Munsiff, Chavakkad	Judicial Magistrate of First Class(Temp), Thripunithura
26	Shri Biju V.G., Judicial Magistrate of First Class (Temp.) NI Act cases, Kozhikode	Additional Munsiff-II, Thrissur
27	Shri Hareesh G., Munsiff, Punalur	Munsiff, Chengannur
28	Shri Noushadali K., Judicial Magistrate of First Class- III Kozhikode	Munsiff-Magistrate, Perinthalmanna
29	Smt Prasanna K., Judicial Magistrate of First Class (Temp), Chavara	Judicial Magistrate of First Class-II, Mavelikkara
30	Shri M.I.Johnson, Munsiff, Kodungallur	Munsiff, Pala
31	Smt.Ambily C.S., Addl.Munsiff-I, Ernakulam	Judicial Magistrate of First Class, Chalakkudy
32	Smt.Anju Meera Birla, Munsiff, Alathur	Judicial Magistrate of First Class, Irinjalakkuda
33	Shri Manjith T., Judicial Magistrate of First Class-III, Thiruvananthapuram	Munsiff, North Paravur
34	Smt.Laijumol Sheriff, Judicial Magistrate of First Class, Changanacherry	Judicial Magistrate of First Class (Temp) Kakkanad




  
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35	Smt.Rejula P.V., Addl.Munsiff, Thiruvananthapuram	Judicial Magistrate of First Class, North Paravur
36	Shri.Anup A.B., Munsiff-Magistrate, Kolencherry	Munsiff, Wadakkancherry
37	Shri Santhosh Das, Judicial Magistrate of First Class, Ettumanoor	Additional Munsiff-I, Ernakulam
38	Shri Nobel D.S., Judicial Magistrate of First Class- II, Kochi	Principal Munsiff, Kollam
39	Shri Ranjith E., Judicial Magistrate of First Class-II, Kannur	Judicial Magistrate of First Class, Nadapuram
40	Smt.Leena Rasheed, Judicial Magistrate of First Class (Temp), Angamaly	Judicial Magistrate of First Class-II, Cherthala
41	Sri Varun K.S., Judicial Magistrate of First Class, Malappuram	Judicial Magistrate of First Class, Kunnamkulam
42	Smt.Suja K.M., Munsiff, Ettumanoor	Principal Munsiff, Irinjalakkuda
43	Shri Devan K Menon, Munsiff, Pala	Munsiff-Magistrate, Kolenchery
44	Smt.Saritha Raveendran, Judicial Magistrate of First Class, Kunnamkulam	Judicial Magistrate of First Class-I, Kochi
45	Smt.Rukma S.Raj, Judicial Magistrate of First Class, North Paravur	Judicial Magistrate of First Class-I, Kannur
46	Smt.Selmath R.M., Addl.Munsiff-II, Thrissur	Judicial Magistrate of First Class-II, Hosdurg



  
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Sl. No.	Name and Designation	Proposed Station
47	Shri Pramod Murali, Judicial Magistrate of First Class, Adoor	Judicial Magistrate of First Class-II, Kochi
48	Shri Renjith Rajan, Judicial Magistrate of First Class (Temp), Sasthamcotta	Judicial Magistrate of First Class-I, Nedumangadu
49	Smt Amritha T, Munsiff-Magistrate, Sasthamcotta	Judicial Magistrate of First Class-I, Kanjirappally
50	Shri Atheek Rahman, Judicial Magistrate of First Class- I, Pathanamthitta	Judicial Magistrate of First Class (Temp), Kuruppampady
51	Smt Rekha Laurian, Judicial Magistrate of First Class-II, Kanjirappally	Judicial Magistrate of First Class, Karunagappally
52	Shri Sidhik K., Judicial Magistrate of First Class, Kattappana	Munsiff, Alathur
53	Smt Mamatha T.K., Judicial Magistrate of First Class, Chittur	Judicial Magistrate of First Class(Temp), Angamaly
54	Smt Lakshmy S., Judicial Magistrate of First Class, Pala	Munsiff, Adoor
55	Shri Rajeev V., Munsiff, Attingal	Judicial Magistrate of First Class-II, Kottarakkara
56	Smt Ramya C.R., Munsiff-Magistrate, Ponnani	Extension
57	Smt Vincy T.V., Munsiff, Tirur	Munsiff, Kodungallur
58	Smt Sreedevi K.M., Judicial Magistrate of First Class, Wadakkancherry	Munsiff, Ettumanoor.



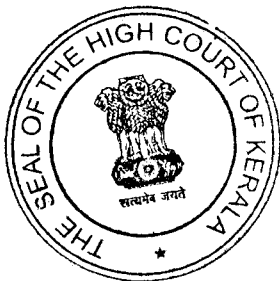
  
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Sl. No.	Name and Designation	Proposed Station
59	Shri Thomas Varughese, Judicial Magistrate of First Class (Temp), Kadakkal	Judicial Magistrate of First Class, Ambalappuzha
60	Shri Reghunath N.S., Judicial Magistrate of First Class (Temp), Kalamassery	Extension
61	Smt Anu T Thomas, Addl.Munsiff, Neyyattinkara	Judicial Magistrate of First Class-II, Kanjirappally
62	Smt.Alshari A., Munsiff, Payyannur	Munsiff, Chittur
63	Shri Biju T.V., Munsiff, Chengannur	Munsiff-Magistrate, Sasthamcotta
64	Shri Rakesh M.G., Prl.Munsiff, Kollam	Additional Munsiff-I, Neyyattinkara
65	Smt Ancy T., Munsiff-Magistrate, Perinthalmanna	Judicial Magistrate of First Class, Alathur
66	Smt Sruthy M., Judicial Magistrate of First Class (Temp), Thripunithura	Judicial Magistrate of First Class-III, Thrissur
67	Shri Rajappan Nair M., Judicial Magistrate of First Class-I, Kottarakkara	Judicial Magistrate of First Class-II, Nedumangadu
68	Smt.Priya K.P., Judicial Magistrate of First Class-I, Thamarassery	Judicial Magistrate of First Class-I, Chittur
69	Smt. Mariam Salomi, Judicial Magistrate of First Class, Kattakkada	Munsiff-Magistrate, Erattupetta
70	Smt. Lekshmi K Thampi, Judicial Magistrate of First Class-I, Punalur	Judicial Magistrate of First Class-III (Forest Offences), Nedumangad



  
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Sl.No.	Name and Designation	Proposed Station
71	Smt. Alpha Mamai K., Judicial Magistrate of First Class-II, Hosdurg	Judicial Magistrate of First Class-I, Thamarassery
72	Smt.Anitha R., JMFC, Nadapuram	Judicial Magistrate of First Class-II, Kannur
73	Shri Manoj M.N., Munsiff-Magistrate, Erattupetta	Judicial Magistrate of First Class, Kothamangalam
74	Shri Raju P.S., Judicial Magistrate of First Class (Temp), Kuruppampady	Judicial Magistrate of First Class-III, Kottayam
75	Smt. Sushama P., Munsiff-Magistrate, Mananthavady	Munsiff, Tirur
76	Shri Mithun Gopi G.S., Judicial Magistrate of First Class-XI (Temp), Thiruvananthapuram	Judicial Magistrate of First Class-II (Mobile), Kottayam
77	Shri Krishnan Unni U., Judicial Magistrate of First Class, Peermade	Judicial Magistrate of First Class(Temp), Kadakkal
78	Shri Raphael E.V., Judicial Magistrate of First Class, Manjeri	Judicial Magistrate of First Class, Wadakkancherry
79	Smt.Jyothi Babu R., Addl.Munsiff, Kollam	Extension
80	Smt Sanitha M.C., Judicial Magistrate of First Class-I, Kottayam	Judicial Magistrate of First Class-II (Mobile), Alappuzha
81	Smt Anne Marie Kuriakose Manalel, Munsiff-Magistrate, Perambra	Judicial Magistrate of First Class, Malappuram
82	Sri Hasheem S., Judicial Magistrate of First Class, Varkala	Judicial Magistrate of First Class(Temp), Sasthamcotta
83	Shri Induchoodan A., Nyayadhikari, Gram Nyayalaya, Iritty at Payam	Judicial Magistrate of First Class-I, Thrissur
84	Shri.Jankish Narayanan, Judicial Magistrate of First Class, Mananthavady	Judicial Magistrate of First Class, Tirur



  
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Sl.No.	Name and Designation	Proposed Station
85	Smt.Tiara Rose Mary, Munsiff, Koyilandy	Judicial Magistrate of First Class, Kattakkada


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Sl.No.	Name and Designation	Proposed Station
1	Shri.Karunakaran B., Principal Munsiff, Kozhikode-II	Principal Munsiff, Kozhikode-I
2	Smt.Anupama V.G., Principal Munsiff, Thrissur	Additional Munsiff-III, Thrissur

**NYAYADHIKARIS/MUNSIFF-MAGISTRATES - UNDER CLAUSE 14 OF THE NORMS**


Sl.No.	Name and Designation	Proposed Station
1	Smt.Sirsha N.A., Nyayadhikari, Gram Nyayalaya, Nedumkandam	Judicial Magistrate of First Class, Changanacherry
2	Smt.Anisha S Panicker, Nyayadhikari, Gram Nyayalaya, Vellanadu	Addl.Munsiff, Kozhikode-II
3	Smt.Nimmi K.K., Nyayadhikari, Gram Nyayalaya, Perinthalmanna at Pulamanthole	Judicial Magistrate of First Class-III, Kozhikode
4	Smt.Jomy Anu Isaac, Nyayadhikari, Gram Nyayalaya, Azhutha at Peermade	Nyayadhikari, Gram Nyayalaya, Vadavukode at Kolencherry
5	Smt.Meera John K, Nyayadhikari, Gram Nyayalaya, Pazhayannur	Additional Munsiff, Palakkad



  
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Sl.No.	Name and Designation	Proposed Station
6	Smt.Sreeja J, Nyayadhikari, Gram Nyayalaya Panoor at Chokli	Judicial Magistrate of First Class, Vatakara
7	Sri.Kannan L., Judicial Magistrate of First Class-III (Forest Offences), Nedumangad	Judicial Magistrate of First Class-V, Kozhikode
8	Shri.Manesh S.V., Nyayadhikari, Gram Nyayalaya, Valavukode, Kolencherry	Judicial Magistrate of First Class, Adoor
9	Smt.Karthika A.R., Nyayadhikari, Gram Nyayalaya, Pandalam	Judicial Magistrate of First Class-I, Kollam
10	Smt.Aneesa A., Nyayadhikari, Gram Nyayalaya, Chittumala at Perinad	Judicial Magistrate of First Class-III, Thiruvananthapuram
11	Shri.Arun Kumar P., Nyayadhikari, Gram Nyayalaya, Malampuzha at Pudukkottai	Judicial Magistrate of First Class-II, Kollam
12	Smt.Shiny M.S., Nyayadhikari, Gram Nyayalaya, Ponnani at Edappal	Special Judicial Magistrate of First Class(Marad Cases), Kozhikode
13	Smt.Soorya S Sukumaran, Nyayadhikari, Gram Nyayalaya, Ranni	Munsiff, Attingal
14	Shri.Krishna Prabhan R., Nyayadhikari, Gram Nyayalaya, Kuzhalmannam at Thenkurissi	Munsiff, Pathanamthitta
15	Shri.Jaiby Kuriakose, Nyayadhikari, Gram Nyayalaya, Mathilakam at Eriyad	Munsiff, Changanacherry



  
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